

**Setting up of Chemical Fertilizer
Factories in U. P.**

3925. SHRI B. R. SHUKLA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the quantity and type of chemical fertilizers manufactured in Uttar Pradesh itself ;

(b) the quantity and type of chemical fertilizers imported from outside either within the country or from foreign countries; and

(c) whether Government will take steps to set up factories for the production of chemical fertilizers in the State and thereby make the State a self-sufficient one ?

**THE MINISTER OF PETROLEUM
AND CHEMICALS (SHRI P. C. SETHI) :**

(a) During 1970-71 fertilizer production by the factories in Uttar Pradesh was as under :

Name of Fertilizer	Quantity in tonnes
1. Urea	3,81,000
2. Ammonium Chloride	25,000
3. Superphosphate	13,000

(b) The following quantities of imported fertilizers were distributed in U. P. during the year 1970-71 :

Name of fertilizer	Quantity in tonnes
1. Ammonium Sulphate	27,957
2. Urea	31,191
3. Calcium Amm. Nitrate	84,060
4. Di-ammonium phosphate	19,669
5. NPK (complex fertilizers)	29,889
6. Ammonium Nitro-phosphate	500

Information regarding fertilizers distributed in U. P. by the factories located outside the State is not available.

(c) Government's policy is to achieve self-sufficiency in fertilizers on a region-wise basis. For this purpose, additional capacity for production of fertilizers is being created either by establishing new units or expanding the existing ones. In doing so, the requirements of particular State are kept in view.

**पाकिस्तान द्वारा प्रथम परमाणु शक्ति
केन्द्र की स्थापना**

3926. श्री मूल सचिव डा. आ. : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पाकिस्तान निकट भविष्य में कराची के समीप 60 करोड़ रुपये की लागत से अपना प्रथम परमाणु शक्ति केन्द्र स्थापित करने जा रहा है ; और

(ख) क्या पाकिस्तानी परमाणु शक्ति आयोग के प्रवक्ता श्री खस्मानी ने इसे भारत की परमाणु शक्ति क्षमता का मुकाबला करने हेतु योजना की संज्ञा दी है ?

विदेश मंत्रालय में उप-मंत्री (श्री सुरेन्द्रपाल सिंह) : (क) जी हाँ ।

(ख) पाकिस्तान द्वारा नाभिकीय प्रतिष्ठानों की स्थापना सम्बन्धी अपनी योजनाओं की न्यायोचित ठहराने के लिए पाकिस्तानी प्रवक्ता भारत की तथा-कथित परमाणु शक्ति क्षमता का उल्लेख करते रहते हैं ।

**Vacation of Government Accommodation by
retired Central Government employees**

3927. SHRI C. CHITTIBABU : Will the Minister of WORKS and HOUSING be pleased to state :

(a) the number of retired Central Government employees who have not vacated Government accommodation in New Delhi; and

(b) the reasons for not evicting them from the Government premises ?

**THE MINISTER OF STATE IN THE
MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) :** (a) 213.

(b) The action to get the Government premises vacated could be taken under the provisions of the Public Premises (Eviction of Unauthorised Occupants) Act, 1958. The Act has been struck down by majority judgement of the Delhi High Court being void under Article 13 (2) of the Constitution as it contravened Article 14 thereof. Action